

(c) Government of Sri Lanka have assured on a number of occasions that the 93,000 stateless persons who did not apply for Indian citizenship before 30th October, 1981, will be soon given Sri Lankan citizenship.

**"Pollution in the Country"**

4181. PROF. SAIFUDDIN SOZ : Will the PRIME MINISTER be pleased to state :

(a) whether the pollution has moved forward to engulf countryside in India;

(b) whether he is aware that an alarm was raised recently against multiplication of pollutants at a Seminar or men of letters organised by the Sahatiya Academy on Creativity and Environment;

(c) if so, the details thereof; and

(d) the steps taken to check pollution ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) No documented scientific evidence is available on the extent of pollution specifically in the countryside.

(b) and (c). In a Seminar organised by the Sahitya Academy Shri O.N.V. Kurup presented a paper entitled 'A work of art as a product of the Creative imagination and its Milieu.' The paper makes a reference to pollution in villages of Kerala.

(d) Does not arise in view of (a) above.

**Declaration of Ugadi-Telugu New Year Day as a Public Holiday in Andhra Pradesh**

4182. SHRI S. M. BHATTAM :

SHRI AJIT KUMAR SAHA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Central Government propose to declare Ugadi-Telugu New Year Day as a public holiday for Central Government Offices in Andhra Pradesh;

(b) if not, the reasons therefor;

(c) whether public holidays were declared in respect of New Year Day of certain other States; and

(d) if so, the reasons why it was not

done in respect of Telugu people in Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) and (b). Within the existing framework of holidays policy and limitations on the number of holidays that can be declared in a year, there is no scope to declare a public holiday on any occasion other than those covered in the policy instructions on the subject given in Annexure I laid on the Table of the House. [Placed in Library. See No. LT-1094/85].

(c) and (d). The Central Government Employees Welfare Coordination Committees located in different parts have been given the discretion to choose three holidays from amongst a specified list of 12 occasions and which occasions they choose are for them to decide. This Department as such have not declared New Year Day as a public holiday.

**Participation of Government Employees in Political Activities**

4183. SHRI BASUDEB ACHARIA : Will the PRIME MINISTER be pleased to state whether Government have given the right to the Central Government employees to participate in political activities ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : No, Sir.

**Sources of Non-Conventional Energy to Tackle Power Crisis**

4184. SHRI T. BALA GOUD : Will the PRIME MINISTER be pleased to state :

(a) the various sources of non-conventional energy which have so far been tapped by the Government to tackle the power crisis; and

(b) the efforts made by Government to make use of the non-conventional sources of energy in running water-pumps for irrigation and other purposes ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) The programmes taken up by Government cover solar energy, biogas, biomass, wind energy, small hydropower and geothermal energy. Research and development projects on problems relating to hydrogen and chemical sources of energy, ocean energy and Magneto-hydrodynamic power generation are also being implemented:

(b) The following water lifting devices based on non-conventional energy sources have been developed in the country : Water pumping wind mills, solar water pumping systems, biogas engines and hydrams. Some of these systems are being installed in various parts of the country as part of a demonstration programme. Wind Mills and solar photovoltaic pumps are also being made available to individual users on a pilot basis at subsidised rates. Several State Governments are also promoting the use of such devices.

**Industrial Licences issued to State Electronics Corporations**

4185. SHRI MAHABIR PRASAD YADAV : Will the PRIME MINISTER be pleased to state the number of industrial licences issued to different State Electronics Corporations and the phased manufacturing programme approved for each product under the industrial licence ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : The number of Letters of Intent/Industrial Licences issued to different States are given in the attached statement. As regards phased manufacturing programme, compilation of details for all State Electronics Corporations and for all products and from the time the corporations came into existence would involve work of a considerable magnitude. However, information for any specific product/company could be made available, if required.

**Statement**

*Details of the number of Letter of Intent (LOIs) and Industrial Licence (ILs) Issued to State Electronics Corporations in different States :*

S. No.	Name of the State	No. of IL/ LOI Issued
1.	Andhra Pradesh	16
2.	Bihar	10
3.	Goa Daman and Diu	2
4.	Gujarat	20
5.	Haryana	4
6.	Himachal Pradesh	5
7.	Jammu and Kashmir	8
8.	Kernataka	20
9.	Kerala	48
10.	Maharashtra	21
11.	Orissa	21
12.	Punjab	41
13.	Rajasthan	13
14.	Tamil Nadu	15
15.	Uttar Pradesh	29
16.	West Bengal	22

**“Treatment Plants for Abating Water Pollution”**

4186. SHRI DIGVIJAY SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether quantitatively more than 75 per cent of the water pollution emanates from domestic effluents;

(b) whether proposals have been made to set up a special agency for advancing loans to municipalities at low interest for installing treatment plants for abating such pollution; and

(c) whether such an agency has been set up and if so, the total allocated to it in the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes Sir.